

Central Administrative Tribunal  
Principal Bench: New Delhi

49

This document is processed by PDF Replacer Free version. If you want to remove this text, please upgrade to **PDF Replacer Pro**.  
<https://PDFReplacer.com>

RA No. 254/98 in  
OA No. 820/93

New Delhi, this the 13th day of October, 1999

Hon'ble Shri S.R. Adige, Vice-Chairman (A)  
Hon'ble Shri Kuldip Singh, Member (J)

Sunit K. Aggarwal,  
Assistant Executive Engineer,  
Military Engineering Service,  
Office of the Chief Engineer,  
Delhi Zone, Delhi Cantt. ....Review Applicant

( By None )

Versus

1. Secretary,  
Ministry of Defence,  
DHQ PO New Delhi.
2. The Secretary to the Govt. of India,  
Ministry of Personnel & Administrative Reforms,  
New Delhi.
3. The Chairman,  
Union Public Service Commission,  
New Delhi. ....Respondents

(By Advocate: Shri V.S.R.Krishna)

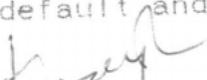
O R D E R (ORAL)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

None appears for applicant even on the second call. We note that none had appeared for the applicant on the last date also on which date it was made clear that if he failed to appear today, i.e. 13.10.19, it will be presumed that he <sup>wanting,</sup> ~~was~~ not ~~able~~ to press RA.

Under the circumstances, RA is dismissed

for default and non-prosecution.

  
(Kuldip Singh)  
Member (J)

na

  
( S.R. Adige )  
Vice-Chairman (A)

This document is processed by PDF Replacer Free version. If you want to remove this text, please upgrade to **PDF Replacer Pro**.  
<https://PDFReplacer.com>